

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 4514/2023

(Arising out of impugned final judgment and order dated 29-08-2022 in WB No. 3449/2018 passed by the High Court Of Judicature At Allahabad)

RAJA RAM & ANR.

Petitioner(s)

VERSUS

RAM MURAT & ORS.

Respondent(s)

(IA No. 43100/2023 - EXEMPTION FROM FILING O.T., IA No. 10712/2023 - EXEMPTION FROM FILING O.T. & IA No. 43094/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 03-09-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAHFor Petitioner(s) Mr. Sanjay Mani Tripathi, Adv.
Mr. Suraj Singh, Adv.
Mr. Kamal Kant Tripathi, Adv.
Mr. Ali Jethmalani, Adv.
Mr. V Elangovan, Adv.
Ms. Anu Gupta, AORFor Respondent(s) Mr. Devvrat, AOR
Ms. Harshita Sharma, Adv.
Mr. Devesh Kumar Agnihotri, Adv.
Dr. Pabitra Pal Chaudhary, Adv.
Mr. Vinod Kumar Goyal, Adv.
Mr. Nitin Jain, Adv.UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

List on 08.01.2025.

(NIRMALA NEGI)
COURT MASTER (SH)(RENU BALA GAMBHIR)
COURT MASTER (NSH)